

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:648
ANSWERED ON:23.11.2009
IRREGULARITIES IN STC
Gawali Patil Smt. Bhavana Pundlikrao

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether irregularities to the tune of crores of rupees have been observed in the State Trading Corporation (STC) in connection with the import of pulses;
- (b) if so, the details thereof; and
- (c) the progress of the probe undertaken so far and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) Yes, Madam.

(b) Irregularities in the purchase of pulse by STC on Govt. account were observed during 2006-07. A representation was received in April, 2007 alleging serious irregularities indulged in by the STC in the import of pulses. The complaint relates to the violation of the prescribed norms / procedures generally followed while effecting procurement / disposal of goods and merchandise.

(c) The case is under investigation by CBI.